

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 01.09.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15068/2019	R. Devegowda	
2	R.A.15023/2020	V. Shankarappa	
3	R.A.15004/2019	B.M. Lokesh	M.R.N.
4	R.A.15084/2019	Hari Kirshna K.A.	K.N.
5	Ex.15001/2020	Harsha R.	A.R.P.
6	Ex.15002/2020	Harsha R.	M.V.N.
7	Ex.15003/2020	Harsha R.	
8	Ex.15004/2020	Harsha R.	
9	Ex.15005/2020	Harsha R.	
10	Ex.15006/2020	Harsha R.	
11	Ex.15007/2020	Harsha R.	
12	Ex.15008/2020	Harsha R.	
13	Ex.15018/2019	Harsha R.	
14	P & SC 15007/2020	L. Suresh	
15	P & SC 15018/2020	K. Mohan Kumar	
AFTERNOON SESSION			
1	R.A.15007/2020	D.L.K.	K.N.M.
2	M.C.15044/2020	S.V.S.	R.S.
3	M.C.15089/2020	B. Munegowda	K.K.
4	Misc.15001/2020	Chandan	
5	Ex.15026/2019	S. Muniraju	M.K.
6	R.A.15008/2020	D.L.K.	
7	M.V.C.123/2019	A.R.S.R.	
8	M.C.15043/2020	A. Harshavardhana	
9	M.C.15012/2020	M. Umesh	K.B.V.
10	P & SC 15015/2020	G.M.Shivakumar	
11	Crl.R.P.15003/2020	G.S. Manjunath	
12	Crl.Mis.15112/2020	H.D. Nagesha	P.P.

Judgment \ Orders			
1	M.V.C.67/2017		
2	M.V.C.68/2017		
3	M.C.15033/2020	K. Narayanaswamy	
4	M.A.15009/2019	N.D. Okarappa	
5	CrI.R.P.15017/2019	Byregowda	
6	CrI.R.P.15018/2019	C. Ravikumar	

In the court of I ADDITIONAL SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 01-09-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	906/19	- Ravi V/s. Rukuminyamma
2.	F.D.P.	3/18	- Bhagavanthamma V/s. Peta Anjanappa
3.	Misc.	772/19	- Venkatamma V/s. Muniraja
4.	O.S.	551/20	- Gopaldaswamy Devalaya Abhivrudhi V/s. K. Govindarajan and Kshembhivrudhi Sangha
5.	O.S.	553/20	- B.K. Manju V/s. A.G. Gowramma
6.	O.S.	535/19	- Parvathamma V/s. Nagamma
7.	L.A.C.	3/07	- Nanjundappa V/s. S.L.A.O.
8.	Ex.	29/17	- A.N. Harish V/s. Subramani
9.	O.S.	13/09	- Lalithamma V/s. Munikrishnappa
10.	O.S.	171/09	- Narayanappa V/s. K.V. Gowda
11.	O.S.	475/18	- S. Sumalatha V/s. Pillappa
12.	O.S.	102/07	- H.M. Jayaramaiah V/s. B.N. Nanjundappa
13.	O.S.	8/18	- Parimala V/s. Rukmini Devi Managooli
14.	O.S.	53/18	- Ashwathamma V/s. Akkayamma
15.	O.S.	900/19	- M. Sriram V/s. Aanusuyamma
AFTERNOON SESSION			
16.	O.S.	90/07	- Lakkanna V/s. Channakrishnappa
17.	O.S.	362/10	- Pyarima Bi V/s. Khadar Bi
18.	O.S.	562/15	- Padmavathi V/s. Narayanamma
19.	O.S.	575/19	- Ramamurthy V/s. Krishnappa
20.	O.S.	849/19	- Srinivasa V/s. Narayanamma
21.	F.D.P.	19/12	- Padma V/s. Sanjeevamma
22.	O.S.	811/14	- R. Anitha V/s. Anjanappa
23.	M.A.	40/19	- Sharadamma V/s. Veeranna
24.	Ex.	47/09	- Venkatachala V/s. C.K. Muniramaiah
25.	O.S.	2124/06	- Venkatalakshmi V/s. Harimurthy
26.	O.S.	697/13	- Master. Uday V/s. Chikkamuniyappa
27.	O.S.	211/07	- Sanjeevamma V/s. D.A. Krishnappa
28.	O.S.	400/10	- Rathamma V/s. Lakshmaiah
29.	O.S.	403/16	- Yallappa V/s. N. Lakshmiddevamma
30.	O.S.	111/18	- Munilakshamma V/s. Gowramma

I Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 01-09-2020.

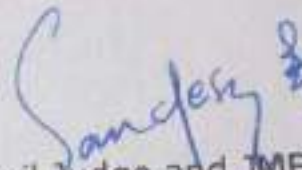
MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	472/20	- Ganesh V/s. Narayanappa
2.	O.S.	586/12	- Krishnappa V/s. Venkatesh
3.	O.S.	463/15	- Ammayya V/s. Chikka Anjinappa
4.	O.S.	188/11	- Prabhuraj V/s. Mariswamy
5.	Misc.	51/16	- Ramakrishna V/s. Kondappa
6.	O.S.	570/06	- Ramaprasad V/s. Venkataswamy
7.	O.S.	658/06	- Muniyappa V/s. Ramu
8.	O.S.	85/12	- Krishnappa V/s. Krishanappa
9.	O.S.	566/09	- Shakunthala V/s. Akkayamma
10.	O.S.	331/06	- Rajanna V/s. Lakshmiddevamma
11.	O.S.	92/19	- Canara Bank V/s. Rathnamma
12.	O.S.	520/07	- Mikkineni Sathyanarayana V/s. Govind Kumarq
13.	O.S.	547/12	- Kenchamma V/s. Muniyappa
14.	O.S.	30/09	- Narayanaswamy V/s. Narayanamma
15.	O.S.	321/10	- Narasimhappa V/s. Krishnappa
AFTERNOON SESSION			
16.	O.S.	744/07	- Rakesh V/s. Ramanjinappa
17.	O.S.	123/15	- Kiran V/s. Srinivas
18.	O.S.	198/10	- Bala Kumar V/s. LSG Sky Chefs
19.	O.S.	25/11	- Munivenkatamma V/s. Narayanamma
20.	O.S.	366/13	- Madhu Babu V/s. Krishnappa
21.	O.S.	7/12	- Rajashekar V/s. Anjinappa
22.	O.S.	507/08	- Muniraju V/s. Anjinappa
23.	O.S.	650/07	- Akkayamma V/s. Hanumanthappa
24.	O.S.	874/07	- Krishnappa V/s. Thimmayya
25.	O.S.	309/15	- Usha V/s. Govindappa
26.	O.S.	324/14	- Rathnamma V/s. Sharadamma
27.	O.S.	917/06	- Poojappa V/s. Dalappa
28.	O.S.	1332/06	- Sarojamma V/s. Pillamuniyamma
29.	O.S.	1789/06	- Ramakrishnaiah V/s. Sumithramma
30.	O.S.	1623/06	- Gopal V/s. Nanjemariyappa

Pri. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 01-09-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>1. C.C.3413/2020 2. Cr.21/2020 Devanahalli P.S 3. Cr.107/2020 Devanahalli P.S 4. PCR /2020 (Shivashankar ACJ) 5. Cmis /2020 (Gopi) 6. Cmis /2020 (Gopi) 7. PCR .../2020 (kantharaju) 8. O.S.51/2014 9. O.S.465/2014 - 465114 10.O.S.527/2014 11.O.S.675/2014 12.O.S.755/2014 13.O.S.310/2020 ACJ</p> <p align="center"><u>ORDERS</u></p> <p>14.PCR .../2020 (Manjula) ACJ 15.P.C.R..../2020 (Krishnamurthy ACJ)</p>	<p align="center"><u>HEARING</u></p> <p>1. O.S.843/2014 2. O.S.845/2014</p> <p align="center"><u>EVIDENCE</u></p> <p>3. O.S.789/2011 4. O.S.799/2011 5. O.S.845/2011 6. O.S.897/2011 7. O.S.905/2011 8. O.S.57/2012 9. O.S.67/2012 10.O.S.147/2012 11.O.S.487/2012 12.O.S.1127/2012</p> <p align="center"><u>NEW SUIT</u></p> <p>13. O.S. /2020 (Pushpa.D.M) 14. O.S. /2020 (Narasimhappa) 15 .O.S. /2020 (M.S.Leelavathi)</p>


 Pri. Civil Judge and JMFC,
 Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.